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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 581 of 2006

Jabalpur, this the 29th day of August, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Bhagwani Prasad Kol Applicant

(By Advocate – Shri M.P. Singh)

Union of India & 9 others Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

After arguing for sometime the learned counsel for the applicant has prayed that the aforesaid Original Application may be dismissed as withdrawn. We accordingly, do so and the Original Application is dismissed as withdrawn with liberty to the applicant to file a fresh OA if he still feels aggrieved and so advised.

2. The Registry is directed to supply the copy of memo of parties to the concerned parties while issuing the certified copies of this order.

A.K. Gaur
(A.K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

“SA”

प्रत्यक्ष सं ओ/व्या..... जबलपुर, दि.....
पत्रिलिपि वाचे दिन:—
(1) सचिव, उच्च न्यायालय वार प्राविधिकाल, जबलपुर
(2) जायेश्वर दीप विजय/व्या दे काउंसल
(3) दस्तावी शी/शीक्षी/दृढ दे काउंसल
(4) चंद्रगत, देवेश, नव.पुर व चाप्ट
सूचना द्वां आवश्यक कार्यालय के द्वारा

M.P. Singh
M.P. Singh
6/9/06

6/9/06
6/9/06

Devin Chaitanya
6/9/06